

12. 27.07.2016 A memo is filed on behalf of the Cuttack Municipal Corporation in Court today enclosing a sealed cover containing the Minutes Of Meeting of the Committee wherein discussion has been made for the purpose of granting licences for Kalyan Mandaps .

The said sealed-cover is opened in Court and handed over back to the learned counsel for the Cuttack Municipal Corporation with request to hand over the copies of the said Minutes to the learned counsels who had participated in that Committee meeting. He is directed to file an affidavit containing the said Minutes before this Court by the next date and serve copies thereof to other counsels appearing in this case. He is further directed to provide a map showing the zones of the entire city under the Cuttack Municipal Corporations administration.

List this matter when this Bench sits next.

Free copy of this order be handed over to the learned counsel for the State, learned counsel for the CMC and learned Amicus curiae.

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I.Maha

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S.C.Parija, J.